

ORISSA HIGH COURT

FILING REPORT AS ON :18/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBA/17409/2024	M/S ESSEL MINING AND INDUSTRIES LTD., KOLKATA VS M/S RAVI UDYOG PVT. LTD., KOLKATA	IPSIT AUROBINDO ACHARYA VS	// ()
2	D-BLAPL/11652/2024	SANDEEP MOHANTY VS UNION OF INDIA	ITISHREE TRIPATHY VS	// // ()
3	D-BLAPL/11660/2024	NAKHIA @ LAXMIDHAR BEHERA VS STATE OF ODISHA	LALATENDU RAY VS	NIALI /358 /2023 () //
4	D-BLAPL/11661/2024	SRIDHAR BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	POTTANGI /40 /2024 () //
5	D-BLAPL/11663/2024	AMIR BHOI VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	CHANDAKA P.S. /77 /2022 () //
6	D-BLAPL/11664/2024	ANTARYAMI PARIDA @ ANTARA VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	BADAGODA P.S. /627 /2023 () //
7	D-BLAPL/11665/2024	AJAYA BHOI @ AJAYA BEHERA VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	BADAGODA P.S. /693 /2023 () //
8	D-BLAPL/11667/2024	AMIR BHOI VS STATE OF ODISHA	PRAVASH PUJAREE PARIDA VS	NAYAPALLI P.S. /71 /2022 () //
9	D-BLAPL/11668/2024	MUKESH MANTRI @ SAJAN VS STATE OF ODISHA	PRAVASH KUMAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFENCES /131 /2023 () //
10	D-BLAPL/11671/2024	PRASHANN GURANDI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// () //
11	D-BLAPL/11674/2024	NANDAN MUKHI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHAJURIPADA /49 /2024 () //

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12	D-BLAPL/11677/2024	RAJAT BEHERA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 0 //
13	D-BLAPL/11678/2024	ABDUS SALAM @ ABDUL SALAM VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 0 //
14	D-BLAPL/11681/2024	BISWAJIT BAI @ BABUNA VS STATE OF ODISHA	SRINIBAS SAHOO VS	BYREE /72 /2024 0 //
15	D-BLAPL/11682/2024	DEBA GOUDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	JHARIGAM /40 /2024 0 //
16	D-BLAPL/11686/2024	KUBERA PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /73 /2019 0 //
17	D-BLAPL/11687/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	RAMANAGUDA /73 /2023 0 //
18	D-BLAPL/11691/2024	AJAYA PARIDA @ RAJA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /221 /2023 0 //
19	D-BLAPL/11693/2024	BABU @ AJAY PATRA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	DAITARI /70 /2023 0 //
20	D-BLAPL/11696/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TOMANDO /215 /2023 0 //
21	D-BLAPL/11700/2024	ANKUSH YADAV VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA ROAD G.R.P.S. /29 /2024 0 //
22	D-BLAPL/11703/2024	UDAYNATH MAHANTA @ KISAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /192 /2023 0 //
23	D-BLAPL/11704/2024	SARAT KANHAR	SATYABRATA PANDA	//0

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		VS	VS	()
24	D-BLAPL/11705/2024	STATE OF ODISHA RAMANI THELA	SATYABRATA PANDA	// KANTAMAL /78 /2023
		VS	VS	()
25	D-BLAPL/11706/2024	STATE OF ODISHA JYOTI RANJAN MENDILI	SATYABRATA PANDA	// / /0
		VS	VS	()
26	D-BLAPL/11707/2024	STATE OF ODISHA PRAMOD KUMAR PANDA	AMLAN SHAKTI PAUL	// KHURDA MODEL /84 /2024
		VS	VS	()
27	D-BLAPL/11709/2024	STATE OF ODISHA PUSPA NAIK	AMLAN SHAKTI PAUL	// KHURDA MODEL /84 /2024
		VS	VS	()
28	D-BLAPL/11710/2024	STATE OF ODISHA KADU @ KADESWAR DAS	PRAMOD KUMAR JENA	// BARIPADA TOWN /438 /2023
		VS	VS	()
29	D-BLAPL/11711/2024	STATE OF ODISHA KADU @ KADESWAR DAS	PRAMOD KUMAR JENA	// BARIPADA TOWN /660 /2023
		VS	VS	()
30	D-BLAPL/11713/2024	STATE OF ODISHA KADU @ KADESWAR DAS	PRAMOD KUMAR JENA	// BARIPADA TOWN /581 /2023
		VS	VS	()
31	D-BLAPL/11717/2024	STATE OF ODISHA SADANAND @ NINI @ SUDARSHAN SAHU	MAHENDRA KUMAR PANCHABIHAR	// SAMBALPUR TOWN /81 /2020
		VS	VS	()
32	D-BLAPL/11718/2024	STATE OF ODISHA SRIKANTA KANHAR	PREETAM MISHRA	// BOUDH /307 /2023
		VS	VS	()
33	D-BLAPL/11731/2024	STATE OF ODISHA RAMA CHANDRA BASTIA	SURYA KANTA PRADHAN	// KANTAMAL /74 /2024
		VS	VS	()
34	D-BLAPL/11734/2024	STATE OF ODISHA SITARAM SADANGI	SURYA KANTA PRADHAN	// MANAMUNDA /4 /2023
		VS	VS	()

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35	D-BLAPL/11736/2024	STATE OF ODISHA BABAN @ MADAN MOHAN SAHOO VS	DEBASNAN DAS VS	// RAMACHANDRAPUR /72 /2023 ()
36	D-BLAPL/11738/2024	STATE OF ODISHA DEEPAK KUMAR NAIK VS	BIRAJA PRASAD NANDA VS	// SAMAL /71 /2024 ()
37	D-BLAPL/11743/2024	STATE OF ODISHA SUSANTA MISHRA @ TUKUNA VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
38	D-BLAPL/11744/2024	STATE OF ODISHA ADITYA KUMAR JENA VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
39	D-BLAPL/11745/2024	STATE OF ODISHA RAJESH BEHERA VS	DIPTI RANJAN BHOKTA VS	// NAYAKOT /3 /2023 ()
40	D-BLAPL/11757/2024	STATE OF ODISHA RAKESH PRUSTY VS	SAMARENDRA BAHADUR VS	// CANTONMENT ROAD /44 /2024 ()
41	D-BLAPL/11760/2024	STATE OF ODISHA RUPALI GUPTA VS	SUKUMAR GOURAB VS	// CYBER CRIME AND ECONOMIC OFFENCE /21 /2023 ()
42	D-BLAPL/11771/2024	STATE OF ODISHA (CID, CRIME BRANCH) PAPPU KUMAR VS	AVIJIT PATNAIK VS	// G.R.P.S.BALASORE /64 /2023 ()
43	D-BLAPL/11774/2024	REPUBLIC OF INDIA CBI RAJ KISHORE SAHU VS	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /215 /2024 ()
44	D-BLAPL/11776/2024	STATE OF ODISHA BUDHU ROY VS	CHHABI BEHERA VS	// CHAULIAGANJA /74 /2024 ()
45	D-BLAPL/11777/2024	STATE OF ODISHA HARSHIT JAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// G.R.P.S. (TITILAGARH) /13 /2024 () //

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46	D-BLAPL/11779/2024	ABHI SAGARIA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /488 /2023 () //
47	D-BLAPL/11782/2024	GAGAN PUJARI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MATHILI /212 /2021 () //
48	D-BLAPL/11785/2024	SADAM HUSSAIN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /41 /2024 () //
49	D-BLAPL/11789/2024	SANATANU BARIK VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /51 /2022 () //
50	D-BLAPL/11791/2024	MALLIKA P @ MALLIKA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BANAPUR P.S. /147 /2024 () //
51	D-BLAPL/11794/2024	RAJPAL SINGH @ LEPA VS STATE OF ODISHA	KULDEEP MOHANTY VS	HATIBARI /1 /2016 () //
52	D-BLAPL/11802/2024	GEETA JHARIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /123 /2024 () //
53	D-BLAPL/11804/2024	JOGESH BEHERA @ NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /67 /2024 () //
54	D-BLAPL/11805/2024	MUKTIKANTA PARIDA VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /78 /2024 () //
55	D-BLAPL/11807/2024	PAPU NAYAK @ GENDU NAYAK @ GANDU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /442 /2023 () //
56	D-BLAPL/11808/2024	ISWAR MAHARA VS STATE OF ODISHA	CHHABI BEHERA VS	CHAULIAGANJA /74 /2024 () //
57	D-CMAPL/17512/2024	LAKSHMAN KUMAR PADHI	ADV	//

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		VS	VS	0
		STATE OF ODISHA		//
58	D-CMP/17380/2024	MANOJ KUMAR MOHANTY	DAYANANDA MOHAPATRA	//
		VS	VS	0
		BASANTA MANJARI HOTA @ MOHANTY		//
59	D-CMP/17382/2024	DR BISWAJIT HOTA	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0
		SASMITA MISHRA		//
60	D-CMP/17383/2024	PLABAN MOHANTY	SOUMYA MISHRA	//
		VS	VS	0
		LATA DAS		//
61	D-CMP/17419/2024	SUKUMAR SAHA	ABHISHEK DASH	//
		VS	VS	0
		GOUTA SAHA		//
62	D-CMP/17436/2024	SABITRI BEHERA	KUMUDINEE PANDA	//
		VS	VS	0
		RADHIKA BEWA		//
63	D-CMP/17451/2024	SRI RADHAKANTA DEV BIJE SAURIA, PURI	ANKITA MUKHERJI	//
		VS	VS	0
		BISHNU PRASAD DAS		//
64	D-CMP/17462/2024	BHODEBA BHOI	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
		ANKITA PATTANAİK		//
65	D-CMP/17475/2024	DHULESWAR SETHI	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		SANKARSAN DALAI		//
66	D-CONTC/17355/2024	GOPINATH MALLICK	CHIRANJEEV BIDYABHUSHAN	//
		VS	VS	0
		AMIYA KUMAR SAHOO, ADDL., SECY., R AND DM DEPT.		//
67	D-CONTC/17359/2024	SUDARSAN PANDA	ADV	//
		VS	VS	0
		USHA PADHEE, I.A.S.		//
68	D-CONTC/17364/2024	REBATI GOSWAMI	ADV.	//
		VS	VS	0

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69	D-CONTC/17373/2024	SUSAHANTA KUMAR DASH, DIRECTOR SECONDARY EDUCATION, BBSR PRAKASH KUMAR NAYAK VS	NIROD KUMAR SAHU VS	// // 0
70	D-CONTC/17376/2024	SUDHYIR KUMAR, I.G, CISF, KOLKATA PRADIPTA KUMAR CHHATOI VS	ADV VS	// // 0
71	D-CONTC/17377/2024	ANU GARG, I.A.S. ASIRBAD PRADHAN VS	ADV VS	// // 0
72	D-CONTC/17384/2024	ARABINDA KUMAR PADHEE, I.A.S. PRUTHIRAJ BEHERA VS	ADV. VS	// // 0
73	D-CONTC/17386/2024	VEDBHUSHAN, I.A.S. BIJAY KUMAR NAYAK VS	ADV. VS	// // 0
74	D-CONTC/17388/2024	ASHWINI KUMAR KAR, PRINCIPAL CHIEF CONSERVATOR OF FOREST, BBSR AJAYA ROUT VS	ADV VS	// // 0
75	D-CONTC/17397/2024	SHYAMAL KU.RAY, O.A.S. RABINARAYAN MISHRA VS	ADV VS	// // 0
76	D-CONTC/17402/2024	PROF. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR KISHORE CHANDRA MALLICK VS	ADV. VS	// // 0
77	D-CONTC/17404/2024	ANU GARG, I.A.S. MADHUSUDAN RATH VS	ADV. VS	// // 0
78	D-CONTC/17416/2024	S.K.BANSAL, I.P.S. BAUNA KUMAR MOHANTY VS	SRIDHAR RATH VS	// // 0
79	D-CONTC/17421/2024	ARAVIND AGRAWAL, I.A.S. RANJEETA PANDA VS	ADV VS	// // 0
		DR. V.R. PATI, C.D.M AND P.H.O, SUBARNAPUR		//

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80	D-CONTC/17423/2024	KALANDI MALLIK VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
81	D-CONTC/17424/2024	GARIBA KANDAPANI VS DR. LAL MOHAN ROUTRAY, C.D.M. AND P.H.O, RAYAGADA	ADV VS	// 0 //
82	D-CONTC/17425/2024	LAXMI DEI VS ASWATHI S., I.A.S	ADV VS	// 0 //
83	D-CONTC/17452/2024	BABULA KUMAR BARIK VS PRASANTA MISHRA, C.D.V.O., NAYAGARH	DEBASIS PANIGRAHI VS	// 0 //
84	D-CONTC/17456/2024	PARAMANDA MOHAPATRA MEMORIAL EDUCATION WELFARE TRUST VS DR. SUBHANKAR MOHAPATRA, I.A.S.	ADV VS	// 0 //
85	D-CONTC/17464/2024	SURATH GADTIA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
86	D-CONTC/17472/2024	PRAVATI SINGH VS SUSHIL KUMAR LOHANI, I.A.S.	DILIP KUMAR PATNAIK VS	// 0 //
87	D-CONTC/17485/2024	MALABIKA PADHY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
88	D-CONTC/17494/2024	GOPABANDHU SAHU @ GOPABANDHU SAHOO VS DEORANJAN KUMAR SINGH, PRINCIPAL SECRETARY, P.R. DEPTT., ODISHA	HAREKRUSHNA DASH VS	// 0 //
89	D-CONTC/17498/2024	UMAKANTA MOHAPATRA VS NIRANJAN BEHERA, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR	ADV. VS	// 0 //
90	D-CONTC/17500/2024	TIKESWAR DAS VS JYOTI RANJAN MISHRA, D.E.E., BBSR, KHORDHA	ADV VS	// 0 //
91	D-CONTC/17502/2024	GOURI SHANKAR DAS	ADV	//

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		VS	VS	()
92	D-CONTC/17503/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA ACHYUT KUMAR BHOI	ADV.	//
		VS	VS	()
93	D-CONTC/17504/2024	ARABINDA PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE DEPT. PARTHASARATHI MOHANTA	ADV	//
		VS	VS	()
94	D-CRLA/11653/2024	PURNA CHANDRA SETHI, D.E.O, MAYURBHANJ ARVIND KUMAR	DAMODAR PANDE	//
		VS	VS	()
95	D-CRLA/11680/2024	STATE OF ODISHA JAGAMOHAN SWAIN	DEEPAK KUMAR DAS	GOP /275 /2023
		VS	VS	()
96	D-CRLA/11730/2024	STATE OF ODISHA MOCHI NAYAK	AMITAV TRIPATHY	//
		VS	VS	()
97	D-CRLA/11778/2024	STATE OF ODISHA SANJAY KUMAR NAIK @ NAYAK	DEBABRATA DASH	KEONJHAR SADAR /438 /2021
		VS	VS	()
98	D-CRLA/11783/2024	STATE OF ODISHA GOBARDHAN MUNDA	DEBABRATA DASH	//
		VS	VS	()
99	D-CRLA/11806/2024	STATE OF ODISHA SOMANATH PANDEY	DIBYA PRAKASH MISHRA	DAITARI /21 /2020
		VS	VS	()
100	D-CRLMA/11658/2024	STATE OF ODISHA PRAKASH MOHAPATRA	DHANUPALI /291 /2016	//
		VS	VS	()
101	D-CRLMA/11662/2024	STATE OF ODISHA SANJEEV SINGH	ADV.	BANAPUR P.S. /142 /2013
		VS	VS	()
102	D-CRLMA/11742/2024	STATE OF ODISHA PATRICK CHIZOROM ORAJAKA	KODANDA KUMAR BHUYAN	//
		VS	VS	()
			SAROJ KUMAR DASH	CYBER CRIME AND ECONOMIC OFFENCE /16 /2022
			VS	()

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103	D-CRLMC/11651/2024	STATE OF ODISHA KEDARNATH PRADHAN VS	SANTOSH KUMAR MOHANTY VS	// //0 ()
104	D-CRLMC/11654/2024	STATE OF ODISHA PURNA CHANDRA PATTAYAT VS	UDIT RANJAN JENA VS	// //0 ()
105	D-CRLMC/11655/2024	STATE OF ODISHA SARAT CHANDRA CHAUDHURY VS	ASHOK MISRA VS	// CUTTACK VIGILANCE /5 /2004 ()
106	D-CRLMC/11656/2024 CRLMC/1336/2024	STATE OF ODISHA STATE OF ODISHA VS	SANRAM JENA,A.G.A. VS	// // DISTRICT & SESSIONS JUDGE ,PHULBANI(Kandha CRREV/0000002/2023
107	D-CRLMC/11657/2024	SAI CHANDAN SAHU RUPESH RANJAN PRADHAN VS	SATYA PRAKASH SATAPATHY VS	TOMANDO /93 /2024 ()
108	D-CRLMC/11666/2024	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	RAMA CHANDRA JENA VS	// BHOGRAI /462 /2023 ()
109	D-CRLMC/11669/2024	STATE OF ODISHA SANJAY DAS VS	BIBHU PRASAD MOHANTY VS	// MARKAT NAGAR /107 /2022 ()
110	D-CRLMC/11672/2024	STATE OF ODISHA PARAMA PRADHAN VS	SIDHARTHA SANKAR RAY 2 VS	// PURUSHOTTAMPUR /145 /2011 ()
111	D-CRLMC/11673/2024	STATE OF ODISHA K.NEERAJA @ KOTTE NEERAJA VS	KAUSTUVA MOHANTY VS	// PARLAKHEMUNDI /151 /2022 ()
112	D-CRLMC/11676/2024	STATE OF ODISHA KARTIK GIRI VS	RUDRA MADHAB BISWAL VS	// BHOGRAI /122 /2014 ()
113	D-CRLMC/11679/2024	STATE OF ODISHA N.V.JAGANNATH RAO VS	PRASANNA KUMAR MISHRA VS	// PADMAPUR /45 /2008 ()
		STATE OF ODISHA		//

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114	D-CRLMC/11685/2024	MALKHAM HANS VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /116 /2016 () //
115	D-CRLMC/11690/2024	BANK OF BARODA, KEONJHAR VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	KENDRAPARA SADAR /85 /2024 () //
116	D-CRLMC/11692/2024	BANK OF BARODA, KENDRAPARA VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	KENDRAPARA SADAR /85 /2024 () //
117	D-CRLMC/11698/2024	PADIA@PRADEEP SASMAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	GOBINDAPUR /79 /2013 () //
118	D-CRLMC/11699/2024	RAMA CHANDRA ROUT VS STATE OF ODISHA	P.ANUP DASH VS	GANGAPUR (ASKA) /620 /2023 () //
119	D-CRLMC/11701/2024	BALMIKI ROUTA VS STATE OF ODISHA	SIDHANTA DAS VS	GANGAPUR (ASKA) /621 /2023 () //
120	D-CRLMC/11702/2024	KANARAM @ KANA RAM CHOUDHURY VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /94 /2022 () //
121	D-CRLMC/11708/2024	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /35 /2016 () //
122	D-CRLMC/11712/2024	PRAVAT KUMAR NAYAK@PRABHAT KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /444 /2022 () //
123	D-CRLMC/11726/2024	DIPAK ROUT VS STATE OF ODISHA	JITENDRA KUMAR NAIK VS	CHANDANPUR /288 /2021 () //
124	D-CRLMC/11732/2024	SIMANCHAL NAYAK@SIMA VS STATE OF ODISHA	ASHOK DAS VS	PATTAPUR (DIGAPAHANDI) /241 /2019 () //
125	D-CRLMC/11740/2024	SNEHASHIS BEHERA	ANIMA KUMARI DEI	BALASORE TOWN /208 /2020

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		VS	VS	()
126	D-CRLMC/11746/2024	STATE OF ODISHA DHANESWAR NATH	SAPAN KUMAR LENKA	// JAGATSINGPUR /419 /2021
		VS	VS	()
127	D-CRLMC/11747/2024	STATE OF ODISHA YUBRAJ NATH@JUBULA@YUBARAJ NATH	SAPAN KUMAR LENKA	// JAGATSINGPUR /256 /2021
		VS	VS	()
128	D-CRLMC/11750/2024	STATE OF ODISHA LULU PRASAD BEHERA	SAPAN KUMAR LENKA	// KHARABEL NAGAR P.S. /166 /2023
		VS	VS	()
129	D-CRLMC/11751/2024	STATE OF ODISHA GYANA RANJAN SAHOO	SAPAN KUMAR LENKA	// DHAULI PS /38 /2022
		VS	VS	()
130	D-CRLMC/11762/2024	STATE OF ODISHA BANSHIDHAR DASH	BANSHIDHAR BAUG	// CUTTACK SADAR /204 /2024
		VS	VS	()
131	D-CRLMC/11775/2024	STATE OF ODISHA BIBHU @ BIBHUTI @ BIRENDRA DEHURY	AMIT KUMAR NATH	// CHHENDIPADA /69 /2013
		VS	VS	()
132	D-CRLMC/11781/2024	STATE OF ODISHA SOMANATH BAGH	SATYAJIT MOHAPATRA	// SONEPUR /55 /2019
		VS	VS	()
133	D-CRLMC/11797/2024	STATE OF ODISHA PRAVATI@PRATIVA SAHOO	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
134	D-CRLMP/11659/2024	SUDHIR KUMAR SAHOO ADHIKARI BEHERA	BIDYADHAR MANSING	// / /0
		VS	VS	()
135	D-CRLMP/11735/2024	STATE OF ODISHA RANISH DHAL	RAKESH KUMAR ROUSTRAY	// / /0
		VS	VS	()
136	D-CRLMP/11739/2024	STATE OF ODISHA RANISH DHAL	RAKESH KUMAR ROUSTRAY	// / /0
		VS	VS	()

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137	D-CRLMP/11753/2024	STATE OF ODISHA DHARANIDHAR TRIPATHY VS	BRAJA MOHAN SARANGI VS	// //0 0
138	D-CRLMP/11793/2024	STATE OF ODISHA RITA MAHAPATRA VS	SHASHI BHUSAN JENA VS	// //0 0
139	D-CRLMP/11796/2024	THE DIRECTOR, VIGILANCE DR.SHARON NAYAK @ SHARON ENOSH STEWARD VS	SHASHI BHUSAN JENA VS	// //0 0
140	D-CRLREV/11765/2024	THE DIRECTOR, VIGILANCE MD. RABANI ALI VS	RABINDRA NATH PRUSTY VS	// PLANTSITE /245 /2023 0
141	D-CRLREV/11799/2024	STATE OF ODISHA HIMANI SHA VS	GHANASHYAM MUDULI VS	// // 0
142	D-MACA/17368/2024	SWAPNENDU SHA D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// // 0
143	D-MACA/17371/2024	SUJIT KUMAR SINGH D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// // 0
144	D-MACA/17374/2024	SUJIT KUMAR SINGH D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS	PRASANTA KUMAR MAHALI VS	// // 0
145	D-MACA/17422/2024	SUJIT KUMAR SINGH B.M., ORIENTAL INSURANCE CO.LTD., BERHAMPUR VS	RIMJHIMALA PATI VS	// // 0
146	D-MACA/17429/2024	T. BISHNUPRIYA PATRO ABDHESH SINGH VS	AMIYA KUMAR MOHANTY VS	// // 0
147	D-MACA/17518/2024	SRABANI SARANGI KHADIRAM NAIK VS	SUSHANTA HARICHANDAN VS	// // 0
		PURNAKALA RAI		//

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148	D-MACA/17519/2024	NAYANA SAMAL VS PANCHANAN SAHOO	DEBASISH PATNAIK VS	// 0 //
149	D-MATA/17437/2024	UPENDRA KUMAR SWAIN VS RASMITA SWAIN	PRATYUSHA NAIDU VS	// 0 //
150	D-OTAPL/17454/2024	PRINCIPAL COMMISSIONER,GST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. NILACHAL ISPAT NIGAM LTD.JAJPUR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// 0 //
151	D-OTAPL/17488/2024	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. BRAHMANI RIVER PELLETS LTD.,JAJPUR	TUSHAR KANTI SATPATHY,SR.S.C VS	// 0 //
152	D-RPFAM/17350/2024	PRIYAMBADA @ MITA BAG@ HARIPAL VS PRAKASH HARIPAL	MANAS PATI VS	// 0 //
153	D-RPFAM/17415/2024	NIRBHAYA KUMAR DWIBEDI VS MANASI DWIBEDI	BIBHU PRASAD TRIPATHY VS	// 0 //
154	D-RPFAM/17445/2024	SASMITA NAYAK VS RANJAN BEHERA	SUSANTA KUMAR TRIPATHY VS	// 0 //
155	D-RPFAM/17458/2024	DEBI PRASAD MAHARANA VS RASHMITA MAHAPATRA@MAHARANA	DIPTI RANJAN BHOKTA VS	// 0 //
156	D-RSA/17459/2024	KUNTIMANI RAJ VS GURUBARI NAYAK	LAXMIKANTA BEHERA VS	// 0 //
157	D-RSA/17465/2024	BARJU JENA VS MALATI JENA	SAMIR KUMAR MISHRA(SR.A.D.V) VS	// 0 //
158	D-RSA/17468/2024	KAMAL LOCHAN PRADHAN VS MADHUSUDAN PRADHAN	JAGAJIBAN PRADHAN VS	// 0 //
159	D-RSA/17469/2024	GANESH CHANDRA PRADHAN	S.S.RAO	//

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		VS	VS	0
160	D-RVWPET/17392/2024	SARALA PRADHAN ANAND R.	ADV.	//
		VS	VS	0
161	D-TRP(C)/17490/2024	UNION OF INDIA ALAKA@NILAM NANDA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
162	D-TRPCRL/11694/2024	DILLIP KUMAR@TAPPU AGARWAL BAIRAGI MOHARANA	BIJAY KUMAR MOHANTY	BALIPATNA /43 /2023
		VS	VS	0
163	D-WA/17347/2024	STATE OF ODISHA STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
164	D-WA/17351/2024	BIJAYA KUMAR PRADHAN STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
165	D-WA/17353/2024	PRAHALLAD KUMAR PARIDA STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
166	D-WA/17354/2024	PRADYMNA KUMAR RATH STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
167	D-WA/17357/2024	BERNIKA CHHATIA STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	//
		VS	VS	0
168	D-WA/17362/2024	BABAJI CHARAN BARAL STATE OF ODISHA	SANGRAM JENA, A.G.A.	//
		VS	VS	0
169	D-WA/17378/2024	MAHADEV BEHERA STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
170	D-WA/17455/2024	PURIKAR MAHANTA STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0

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171	D-WA/17460/2024	DR. AMBUJA SATPATHY STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
172	D-WA/17466/2024	SURYAKANTA RAY STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // 0
173	D-WA/17479/2024	KRUSHNA CHANDRA KANDI STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
174	D-WA/17505/2024	DIBAKAR MOHANTA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
175	D-WA/17517/2024	NITYANANDA PANI STATE OF ODISHA VS	BIPLAB MOHANTY(A.G.A.) VS	// // 0
176	D-WA/17523/2024	KAILASH CHANDRA BEHERA STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
177	D-WA/17524/2024	DINABANDHU DASH STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
178	D-WP(C)/17348/2024	LALMANI PRADHAN KHETRABASI NAYAK VS	NIRANJAN PANDA VS	// // 0
179	D-WP(C)/17349/2024	STATE OF ODISHA PRANABANDHU BEHERA VS	BIPLABA P.B. BAHALI VS	// // 0
180	D-WP(C)/17352/2024 WP(C)/9536/2024	STATE OF ODISHA M/S. NIHAR RANJAN MANDHATA VS	ITISHREE TRIPATHY VS	// // 0
181	D-WP(C)/17356/2024 WP(C)/9509/2024	UNION OF INDIA THE BRANCH MANAGER, BAJAJ FINANCE LTD., KHURDA VS	RAMACHANDRA PANIGRAHY VS	// // 0
		PRESIDENT, DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK		//

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182	D-WP(C)/17358/2024	NEELAKANTHA BADU VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
183	D-WP(C)/17360/2024	SUSHIL KUMAR CHAND VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
184	D-WP(C)/17361/2024 WP(C)/9476/2024	SIBA PRASAD MOHANTY VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //
185	D-WP(C)/17363/2024	MAHESWAR BISOYI VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
186	D-WP(C)/17365/2024 WP(C)/9475/2024	ARATI NALINI SWAIN VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //
187	D-WP(C)/17366/2024	SUSILA DAS VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
188	D-WP(C)/17367/2024	KAUSALYA NAYAK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
189	D-WP(C)/17369/2024	EVENSWAR PRADHAN VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
190	D-WP(C)/17370/2024	BHIMAKANTA NAIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
191	D-WP(C)/17372/2024	SANDHYARANI MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
192	D-WP(C)/17375/2024	PRASANTA KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
193	D-WP(C)/17379/2024	SWAPNA RANI MOHANTY	RAMESH CHANDRA SWAIN	//

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	WP(C)/9558/2024	VS SENIOR ACCOUNTS OFFICER, SAI-4,OFFICE OF THE PRINCIPAL AG(A AND E),KHURDA	VS	0 //
194	D-WP(C)/17381/2024	ADITYA DIPANKAR SARANGI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
195	D-WP(C)/17385/2024	SRIDHAR PRUSTY VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
196	D-WP(C)/17387/2024	DEITY SHREE RAM LAKSHMAN SITA , BADABAZAR, GANJAM VS CHATTY GAGAMOHAN RAO	SANTOSH KUMAR SAMANTARAY VS	// 0 //
197	D-WP(C)/17389/2024	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	SUSHREE SENAPATI MOHAPATRA VS	// 0 //
198	D-WP(C)/17390/2024	RAJENDRA PRADHAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
199	D-WP(C)/17391/2024	SUNARI AGRAWAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
200	D-WP(C)/17393/2024	NARMADA MAHARATHA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
201	D-WP(C)/17394/2024	JITENDRA KUMAR SETHY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
202	D-WP(C)/17395/2024	NAMITA BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
203	D-WP(C)/17396/2024	BARENDRA KRISHNA NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
204	D-WP(C)/17398/2024	ARATI JENA VS	BABITA KUMARI PATTANAIAK VS	// 0

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205	D-WP(C)/17399/2024	STATE OF ODISHA BRAHMANANDA PANDA VS	KANANBALA ROY CHOUDHURY VS	// // 0
206	D-WP(C)/17400/2024	UNION OF INDIA KUMARI PRADHAN VS	BIRANCHI NARAYAN MAHAPATRA VS	// // 0
207	D-WP(C)/17401/2024	STATE OF ODISHA BINODINI NAYAK VS	ARJUNA CHARANA BEHERA VS	// // 0
208	D-WP(C)/17403/2024	STATE OF ODISHA NILAKANTHA PRASAD RAY VS	ARUN KUMAR MISHRA 2 VS	// // 0
209	D-WP(C)/17405/2024	STATE OF ODISHA ASHOK MIRDHA VS	SRINIVAS MOHANTY VS	// // 0
210	D-WP(C)/17406/2024	STATE OF ODISHA ROJALIN PRADHAN VS	BISWAMBAR MOHANTY VS	// // 0
211	D-WP(C)/17407/2024	STATE OF ODISHA DEBENDRA MIRDHA VS	SRINIVAS MOHANTY VS	// // 0
212	D-WP(C)/17408/2024	STATE OF ODISHA LAXMAN BARGE VS	SRINIVAS MOHANTY VS	// // 0
213	D-WP(C)/17410/2024	STATE OF ODISHA MANOHAR PANY VS	BRAJA KISHOR PANDA VS	// // 0
214	D-WP(C)/17411/2024	STATE OF ODISHA M/S. SARITA DEVI RUNGTA, JHARSUGUDA VS	ZENISH MARY WALLACE VS	// // 0
215	D-WP(C)/17412/2024	DY. COMMNR., GST AND CENTRAL EXCISE, JHARSUGUDA SANGITA TRIPATHY VS	NIRA SUNDAR PANDA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/17413/2024	URBASHI DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
217	D-WP(C)/17414/2024	ASHOK KUMAR MALLICK VS SUBHADRA MALLICK	BIBHU PRASAD TRIPATHY VS	// 0 //
218	D-WP(C)/17417/2024	PREMSILA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
219	D-WP(C)/17418/2024	M/S SANKAR SAW MILL, JAJPUR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
220	D-WP(C)/17420/2024	SHANTILATA PATRA VS THE SUB DIVISIONAL OFFICER, TPCODL, KHURDA	UMAKANT SAHOO VS	// 0 //
221	D-WP(C)/17426/2024	SASHI BHUSAN MISHRA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
222	D-WP(C)/17427/2024	BIPIN BIHARI MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
223	D-WP(C)/17428/2024	AMBIKA KUANR VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
224	D-WP(C)/17430/2024	SUNIL KUMAR PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
225	D-WP(C)/17431/2024	SUBRAT KUMAR SARKAR VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
226	D-WP(C)/17432/2024	M/S ACRUX REALCON PRIVATE LTD., KHURDA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
227	D-WP(C)/17433/2024	M/S. LAXMI SAW MILL, JAJPUR	SUBAS CHANDRA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/17434/2024	M/S ACRUX REALCON PRIVATE LTD., BBSR,KHURDA	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/17435/2024	JOGESH CHANDRA BEHERA	SATYABRATA MOHANTY	//
		VS	VS	0
		MANAGING DIRECTOR, PNB METLIFE INDIA INSURANCE CO LTD. MUMBAI		//
230	D-WP(C)/17438/2024	SRI SUBHASIS TRIPATHY	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/17439/2024	PRASANA KUMAR BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/17440/2024	KANHEI CHARAN NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/17441/2024	SUBHASIS TRIPATHY	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/17442/2024	DIPIKA PRIYADARSINI BEHURIA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/17443/2024	RINKI DHIR	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/17444/2024	AJIT KUMAR OJHA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		SCHOOL AND MASS EDUCATION DEPARTMENT, BBSR,KHURDA		//
237	D-WP(C)/17446/2024	BIJAYALAXMI MAHALIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/17447/2024	HIMANSU SEKHAR MOHANTA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0

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239	D-WP(C)/17448/2024	STATE OF ODISHA SABITA MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
240	D-WP(C)/17449/2024	STATE OF ODISHA LAXMIPRIYA MAHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
241	D-WP(C)/17450/2024	STATE OF ODISHA AHALYA MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
242	D-WP(C)/17453/2024	STATE OF ODISHA INDRAJIT MOHANTA VS	JYOTI RANJAN KHUNTIA VS	// // 0
243	D-WP(C)/17457/2024	STATE OF ODISHA SUPRAVAT KANUNGO VS	SOUMYA RANJAN MOHANTY VS	// // 0
244	D-WP(C)/17461/2024	STATE OF ODISHA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BALASORE VS	UMA CHARAN MISHRA VS	// // 0
245	D-WP(C)/17463/2024	STATE OF ODISHA BHAGYARATHI NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
246	D-WP(C)/17467/2024	STATE OF ODISHA DAMODAR SWAIN VS	KUNAL KUMAR SWAIN VS	// // 0
247	D-WP(C)/17470/2024	STATE OF ODISHA ANJALIPRAVA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
248	D-WP(C)/17471/2024	STATE OF ODISHA RUKMINI PARIDA VS	B.P.TRIPATHY VS	// // 0
249	D-WP(C)/17473/2024	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD SATYABAN PASCHIMAKABAT VS	NIRA SUNDAR PANDA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/17474/2024	DINESH CHANDRA MOHANTY VS R.T.O., TALCHER	BRAJA MOHAN SARANGI VS	// 0 //
251	D-WP(C)/17476/2024	SIBAYN MOHANTY VS R.T.O., BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //
252	D-WP(C)/17477/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTACK	BRAJA MOHAN SARANGI VS	// 0 //
253	D-WP(C)/17478/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
254	D-WP(C)/17480/2024	UPENDRA KUMAR SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
255	D-WP(C)/17481/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
256	D-WP(C)/17482/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
257	D-WP(C)/17483/2024	SASHIREKHA MANDAL VS MEMEBR , BOARD OF REVENUE, ODISHA ,CUTTACK	TANMAY MISHRA VS	// 0 //
258	D-WP(C)/17484/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
259	D-WP(C)/17486/2024	GOPINATH DAS VS CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
260	D-WP(C)/17487/2024	SUVENDU KUMAR PRADHAN VS ADDL. CT AND GST OFFICER, BALASORE CIRCLE, BALASORE	ADITYA NARAYAN RAY VS	// 0 //
261	D-WP(C)/17489/2024	PADMALOCHAN DAS	HEMANT KUMAR MUND	//

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		VS	VS	0
262	D-WP(C)/17491/2024	STATE OF ODISHA SIMADRI DAS	ALOK KUMAR PANDA	//
		VS	VS	0
263	D-WP(C)/17492/2024	STATE OF ODISHA SHANKARSHAN BERIHA	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
264	D-WP(C)/17493/2024	HEAD MASTER , MR HIGH SCHOOL, SONEPUR, MANORANJAN SAHOO	ALOK KUMAR PANDA	//
		VS	VS	0
265	D-WP(C)/17495/2024	STATE OF ODISHA MANABODH BARIK	ALOK KUMAR PANDA	//
		VS	VS	0
266	D-WP(C)/17496/2024	STATE OF ODISHA M/S SABITRI INFRASTRUCTURE, BBSR, KHURDA	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
267	D-WP(C)/17497/2024	UNION OF INDIA NIHARKANTA KAR	ABHILASH MISHRA	//
		VS	VS	0
268	D-WP(C)/17499/2024	UNION OF INDIA ST. XAVIERS HIGH SCHOOL, BERHAMPUR	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
269	D-WP(C)/17501/2024	EMPLOYEES STATE INSURANCE CORPORATION BIKASH CHANDRA DAS	SUBHADUTTA ROURAY	//
		VS	VS	0
270	D-WP(C)/17506/2024	STATE OF ODISHA SUBASH CHANDRA PANDA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
271	D-WP(C)/17507/2024	STATE OF ODISHA TRILOK CHAND SONI	BIBEKANANDA BHUYAN	//
		VS	VS	0
272	D-WP(C)/17508/2024	STATE OF ODISHA SUBASH CHANDRA PANDA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/17509/2024	STATE OF ODISHA UMASHANKAR ACADEMY OF MEDICAL SCIENCE, NABARANGPUR VS	DEVI PRASAD DASH VS	// // 0
274	D-WP(C)/17510/2024	THE COMMNR.-CUM-SECY., DEPT. OF H AND FW, BBSR DHRUBA CHARAN SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0
275	D-WP(C)/17511/2024	INDIAN BANK, ZONAL OFFICE, BBSR MANAS PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
276	D-WP(C)/17513/2024	STATE OF ODISHA AKSHAYA KUMAR MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
277	D-WP(C)/17514/2024	RESERVE BANK OF INDIA, REGIONAL OFFICE, BBSR DEBASIS MOHANTY VS	SAMIR KUMAR MISHRA VS	// // 0
278	D-WP(C)/17515/2024	GOVT. OF ODISHA NATIONAL SMALL INDUSTRIES CORPORATION LTD. KOLKATA VS	SMITA RANJAN PATNAIK VS	// // 0
279	D-WP(C)/17516/2024	STATE OF ODISHA NATIONAL SMALL INDUSTRIES CORPORATION LTD., KOLKATA VS	PARESH KUMAR MOHANTY VS	// // 0
280	D-WP(C)/17520/2024	STATE OF ODISHA ANAPURNA PUHAN VS	SAKTIDHARA MISHRA VS	// // 0
281	D-WP(C)/17521/2024	STATE OF ODISHA NATIONAL SMALL INDUSTRIES CORPORATION LTD. KOLKATA VS	SMITA RANJAN PATNAIK VS	// // 0
282	D-WP(C)/17522/2024	STATE OF ODISHA RAJENDRA NARAYAN JENA VS	DURGESH NARAYAN RATH VS	// // 0
283	D-WP(C)/17525/2024	STATE OF ODISHA NIRAKAR KUMBHAR VS STATE OF ODISHA	DEBABRATA RATH VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :18/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/17526/2024	MANJULATA PRUSTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
285	D-WP(C)/17527/2024	SMITARANI MOHANTY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
286	D-WP(C)/17528/2024	SAHANA ZAMAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
287	D-WP(C)/17529/2024	TAJUDDIN KHAN VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
288	D-WP(C)/17530/2024	NIRAKAR BEHERA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
289	D-WPCRL/11719/2024	BIJAY KUMAR BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA -4 VS	//0 0 //
290	D-ABLAPL/11670/2024	SK GUDA @ SK TAUSIF IQBAL VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	SORO /161 /2008 0 //
291	D-ABLAPL/11675/2024	SUNIL KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /126 /2024 0 //
292	D-ABLAPL/11683/2024	JAGADISH RANA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LATHOR /96 /2024 0 //
293	D-ABLAPL/11684/2024	BASANTA KUMAR MAHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NARLA /97 /2024 0 //
294	D-ABLAPL/11688/2024	BANK OF BARODA, JODA BRANCH, KEONJHAR VS STATE OF ODISHA	SIBADUTTA RAMAPRASAD MISHRA VS	KENDRAPARA SADAR /347 /2023 0 //
295	D-ABLAPL/11689/2024	BANK OF BARODA, KENDRAPARA BRANCH	SIBADUTTA RAMAPRASAD MISHRA	KENDRAPARA SADAR /347 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	D-ABLAPL/11695/2024	STATE OF ODISHA CHITARANJAN DAS	DEEPAK KU SAHOO	// PATKURA /54 /2024
		VS	VS	()
297	D-ABLAPL/11697/2024	STATE OF ODISHA MANTU @ PARAMANANDA MOHAPATRA	DEEPAK KU SAHOO	// MARSHAGHAI /39 /2024
		VS	VS	()
298	D-ABLAPL/11714/2024	STATE OF ODISHA ABINASH JANAM	AMULYA RATNA PANDA	// PADWA /23 /2024
		VS	VS	()
299	D-ABLAPL/11715/2024	STATE OF ODISHA MANJULATA JENA	AMULYA RATNA PANDA	// MANGALPUR /5 /2021
		VS	VS	()
300	D-ABLAPL/11716/2024	STATE OF ODISHA GENDU @ SANJIB PRADHAN	PRAVAT RANJAN SUTAR	// NISCHINTAKOILI /73 /2024
		VS	VS	()
301	D-ABLAPL/11720/2024	STATE OF ODISHA RAJESH KUMAR KAR	PRANAYA SWAIN	// JHUMPURA /95 /2024
		VS	VS	()
302	D-ABLAPL/11721/2024	STATE OF ODISHA JISU MALIK @ JYOTIRMAYA ALIK	SATYA NARAYAN MISHRA 4	// MARINE KASIA /14 /2024
		VS	VS	()
303	D-ABLAPL/11722/2024	STATE OF ODISHA SANJIB HERNA	GOKULANANDA PARIDA	// barpalli /39 /2024
		VS	VS	()
304	D-ABLAPL/11723/2024	STATE OF ODISHA JISU MALIK @ JYOTIRMAYA MALIK	SATYA NARAYAN MISHRA 4	// MARINE KASIA /13 /2024
		VS	VS	()
305	D-ABLAPL/11724/2024	STATE OF ODISHA JOGESH MOHAPATRA	MANOJ KUMAR PANDA	// SAHID NAGAR P.S. /209 /2024
		VS	VS	()
306	D-ABLAPL/11725/2024	STATE OF ODISHA DIGAMBER PANIGRAHY	PRONOY MOHANTY	// PURUSHOTTAMPUR /314 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-ABLAPL/11727/2024	STATE OF ODISHA BIMALA KUMARI PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /83 /2024 ()
308	D-ABLAPL/11728/2024	STATE OF ODISHA BISWANATH PADHI VS	RAJENDRA NARAYAN ROUT VS	// BONTH /53 /2024 ()
309	D-ABLAPL/11729/2024	STATE OF ODISHA AJAYA KUMAR ROUTRAY VS	MADAN MOHAN DAS VS	// KUDANAGARI /17 /2024 ()
310	D-ABLAPL/11733/2024	STATE OF ODISHA S. LAXMIKANTA @ KAXMIKANTAMMA VS	ASHOK DAS VS	// PARLAKHEMUNDI /387 /2023 ()
311	D-ABLAPL/11737/2024	STATE OF ODISHA RANGA @ BASANTI DAS VS	SAROJ BARIK VS	// KHANTAPADA /263 /2014 ()
312	D-ABLAPL/11741/2024	STATE OF ODISHA SILAN SWAIN VS	ARUN KUMAR MANSINGH VS	// TOMANDO /288 /2023 ()
313	D-ABLAPL/11748/2024	STATE OF ODISHA SADANANDA SAHOO VS	SEKH ZAKIR HUSSAIN VS	// DHENKANAL SADAR /293 /2024 ()
314	D-ABLAPL/11749/2024	STATE OF ODISHA PARBATI SAHOO VS	SEKH ZAKIR HUSSAIN VS	// DHENKANAL SADAR /293 /2024 ()
315	D-ABLAPL/11752/2024	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	SEKH ZAKIR HUSSAIN VS	// DHENKANAL SADAR /293 /2024 ()
316	D-ABLAPL/11754/2024	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SEKH ZAKIR HUSSAIN VS	// DHENKANAL SADAR /293 /2024 ()
317	D-ABLAPL/11755/2024	STATE OF ODISHA TANUJA KARTIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// NABARANGAPUR TOWN /171 /2024 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-ABLAPL/11756/2024	RABINDRA SENAPATI VS STATE OF ODISHA	AKASH BHUYAN VS	AUL /227 /2024 () //
319	D-ABLAPL/11758/2024	SIBA @ SIBA PRASAD MALIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	AUL /247 /2024 () //
320	D-ABLAPL/11759/2024	ASHOK KUMAR PANIGRAHY @ ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	PRONOY MOHANTY VS	PURUSHOTTAMPUR /314 /2022 () //
321	D-ABLAPL/11761/2024	BHOLA PRADHAN VS STATE OF ODISHA	ARADA JENA VS	JAJPUR ROAD /87 /2024 () //
322	D-ABLAPL/11763/2024	TUKUNA BHOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDANPUR /87 /2024 () //
323	D-ABLAPL/11764/2024	BHOBANA PRUSTY @ BHUBANANANDA PRUSTY VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BANKI /119 /2024 () //
324	D-ABLAPL/11766/2024	HARAHARSHAMBHU KUMAR CHOUDHURY @ HARAHARRSAMBHUNATH CHOUDHURY VS STATE OF ODISHA	HRABINDRA NATH PRUSTY VS	BANDOMUNDA /82 /2024 () //
325	D-ABLAPL/11767/2024	LAXMIDHAR BEHERA @ PAPPU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /118 /2024 () //
326	D-ABLAPL/11768/2024	RAJA BEHERA @ MUKHI VS STATE OF ODISHA	PRAHALLADA SAHU VS	PHULBANI TOWN /21 /2024 () //
327	D-ABLAPL/11769/2024	SANJAY KUMBHAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /185 /2024 () //
328	D-ABLAPL/11770/2024	BABU @ HAREKRUSHNA DAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /170 /2024 () //
329	D-ABLAPL/11772/2024	GHASIRAM RANA @ GHANASHYAM MAHARANA	RAMANI KANTA PATTANAIAK	BAMBARI /116 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/11773/2024	MILAN @ NILAM MAJHI @ CHANDAN MAJHI	RAMANI KANTA PATTANAİK	MANGALPUR /120 /2024
		VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/11780/2024	SAIBANI GOUDA	SURJYA NARAYAN SAHU	JARADA /97 /2024
		VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/11784/2024	PRADEEP KUMAR SETHY @ PADI SETHY	ANIRUDHA DAS	DHENKANAL TOWN /263 /2024
		VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/11786/2024	GIRIDHARI BAG	BIDYALOK MOHAPATRA	BHAWANIPATNA TOWN /166 /2024
		VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/11787/2024	SIBA PRASAD BARIK	NARENDRA KUMAR SAHOO	MAHILA P.S. BUXIBAZAR /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/11788/2024	AJAYA DAS	DIBYAJYOTI SAHOO	SORO /370 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/11790/2024	PRAMOD KUMAR PARIDA @ RAJA PARIDA	DIBYAJYOTI SAHOO	BHADRAK RURAL /417 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/11792/2024	SANGRAM KESHARI JENA	SURYA NARAYAN MISHRA	BALANGA /98 /2024
		VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/11795/2024	MD. AKBAR	SIDHARTHA DAS	BARBIL /99 /2024
		VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/11798/2024	SOURAV RANJAN KAR	TAPAS KUMAR ACHARYA	KUCHINDA /192 /2024
		VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/11800/2024	SUMITRA MOHAPATRA	PRAVASH CHANDRA JENA	DHENKANAL SADAR /1007 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/11801/2024	STATE OF ODISHA SRI JAGANNATH DAS @ JAGANATH DAS VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /6 /2024 ()
342	D-ABLAPL/11803/2024	STATE OF ODISHA HEMANTA SAHU @ HEMANTA KUMAR SAHOO VS STATE OF ODISHA	BIBHUNANDAN NAYAK VS	// GONDIA /148 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :18/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/3/2017 GCRLA/3/2017	STATE MP	M/S.KISHORE CH.PRADHAN	1/2024
2	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA	2/2024
3	D-ARBA/13/2020 ARBA/13/2020	M/S. ORISSA COAL CHEM PVT. LTD. MP		6/2024
4	D-ARBA/8/2020 ARBA/8/2020	M/S. NALCO. MP		7/2024
5	D-ARBA/17409/2024 ARBA/ /	M/S ESSEL MINING AND INDUSTRIES LTD MP	DIPKOLAKAR ROBINDO ACHARYA	8/2024
6	D-OTAPL/17454/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,GST AND CENTRAL TAXES MP	TUSHAR K SETHI, SAIBABU MISHRA, SR.S.C	34/2024
7	D-OTAPL/17454/2024 OTAPL/ /	PRINCIPAL COMMISSIONER,GST AND CENTRAL TAXES MP	TUSHAR K SETHI, SAIBABU MISHRA, SR.S.C	35/2024
8	D-OTAPL/17488/2024 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES MP	TUSHAR K SETHI, SAIBABU MISHRA, SR.S.C	36/2024
9	D-OTAPL/17488/2024 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES MP	TUSHAR K SETHI, SAIBABU MISHRA, SR.S.C	37/2024
10	D-CRLMP/2547/2024 CRLMP/164/2024	SURENDRANATH SETHI MP		96/2024
11	D-CRLMP/902/2023 CRLMP/902/2023	SOVEN KUMAR MISHRA MP		97/2024
12	D-TRP(C)/17490/2024 TRP(C)/ /	ALAKA@NILAM NANDA MP	RUDRA NARAYAN PARIJA	101/2024
13	D-RVWPET/236/2018 RVWPET/236/2018	STATE OF ORISSA MP	SR.S.C.(S AND ME)	120/2024
14	D-CMAPL/11325/2024 CMAPL/ /	SHANTILATA KHATAI MP	SIDDHARTHA SAMAL	159/2024
15	D-CMAPL/443/2023 CMAPL/443/2023	UNION OF INDIA MP	M/S.PRABHU PRASANNA BEHERA (CENTRAL GOVT. ADV.)	160/2024
16	D-RPFAM/9362/2024 RPFAM/ /	PRAKASH KUMAR MALLICK MP	BICHITRA NARAYANA SATAPATHY	167/2024
17	D-RPFAM/17415/2024 RPFAM/ /	NIRBHAYA KUMAR DWIBEDI MP	BIBHU PRASAD TRIPATHY	168/2024
18	D-RPFAM/278/2022 RPFAM/278/2022	KRUSHNA CHANDRA SAHU MP	AMITAV TRIPATHY	169/2024
19	D-RPFAM/17458/2024 RPFAM/ /	DEBI PRASAD MAHARANA MP	DIPTI RANJAN BHOKTA	170/2024
20	D-RPFAM/17458/2024 RPFAM/ /	DEBI PRASAD MAHARANA MP	DIPTI RANJAN BHOKTA	171/2024
21	D-RPFAM/12008/2024 RPFAM/ /	PRAJNA PARMITA PRAHARAJ MP	SASHIBHUSAN DAS	172/2024
22	D-MATA/7938/2024 MATA/72/2024	BISWAJIT HOTA MP	SISIR KUMAR PUROHIT	173/2024
23	D-MATA/17437/2024 MATA/ /	UPENDRA KUMAR SWAIN MP	PRATYUSHA NAIDU	174/2024
24	D-MATA/17437/2024 MATA/ /	UPENDRA KUMAR SWAIN MP	PRATYUSHA NAIDU	175/2024
25	D-SA/73/2002 SA/73/2002	KALANDI MALLICK MP	M/S.S.P.MISHRA	328/2024
26	D-SA/9/1994	AKHOJI	Mr RAMA CH RATH M/S.R.C.RATH	

	SA/9/1994	MP		329/2024
27	D-SA/9/1994	AKHOJI	Mr RAMA CH RATH M/S.R.C.RATH	
	SA/9/1994	MP		330/2024
28	D-SA/9/1994	AKHOJI	Mr RAMA CH RATH M/S.R.C.RATH	
	SA/9/1994	MP		331/2024
29	D-SA/9/1994	AKHOJI	Mr RAMA CH RATH M/S.R.C.RATH	
	SA/9/1994	MP		332/2024
30	D-CRLREV/315/2006	CHANDRASEKHAR MOHAPATRA	M/S.PRAFULLA KU.RATH	
	CRLREV/315/2006	MP		339/2024
31	D-CRLREV/11799/2024	HIMANI SHA	GHANASHYAM MUDULI	
	CRLREV/ /	MP		340/2024
32	D-BLAPL/10034/2024	BIDHAN CHANDRA RAY	BIKASH KUMAR KUND	
	BLAPL/ /	MP		412/2024
33	D-BLAPL/10597/2023	PINKU NAIK @ BHAINSA		
	BLAPL/10597/2023	MP		412/2024
34	D-BLAPL/14553/2023	ABDUL TALIB		
	BLAPL/14553/2023	MP		413/2024
35	D-CMP/17380/2024	MANOJ KUMAR MOHANTY	UDAYANATH SAHOO	
	CMP/ /	MP		440/2024
36	D-CMP/17383/2024	PLABAN MOHANTY	SOUMYA MISHRA	
	CMP/ /	MP		441/2024
37	D-CMP/17451/2024	SRI RADHAKANTA DEV BIJE SAURIA, PURI		
	CMP/ /	MP		442/2024
38	D-CMP/17462/2024	BHODEBA BHOI	RAJESH KUMAR MAHAPATRA	
	CMP/ /	MP		443/2024
39	D-CMP/17475/2024	DHULESWAR SETHI	AMIYA KUMAR MOHANTY (A)	
	CMP/ /	MP		444/2024
40	D-CMP/1273/2023	PRATAP CHANDRA DIXIT		
	CMP/1273/2023	MP		445/2024
41	D-RSA/517/2023	NIRANJAN SAHU	DHANANJAYA MUND	
	RSA/517/2023	MP		470/2024
42	D-RSA/17459/2024	KUNTIMANI RAJ	LAXMIKANTA BEHERA	
	RSA/ /	MP		471/2024
43	D-RSA/17468/2024	KAMAL LOCHAN PRADHAN	JAGAJIBAN PRADHAN	
	RSA/ /	MP		472/2024
44	D-ABLAPL/9109/2023	RAJESH NAYAK		
	ABLAPL/9109/2023	MP		722/2024
45	D-ABLAPL/866/2023	SK. TASHIP @ SK. TAUSIF ZAMAL	ASIT KUMAR JENA	
	ABLAPL/866/2023	MP		723/2024
46	D-ABLAPL/5966/2024	RAKESH KUMAR MALLIK		
	ABLAPL/2527/2024	MP		724/2024
47	D-ABLAPL/4048/2024	PREETAM KUMAR SARANGI		
	ABLAPL/1624/2024	MP		725/2024
48	D-ABLAPL/6554/2024	SANJAY KUMAR MAHATO @ UDANDA		
	ABLAPL/2392/2024	MP		726/2024
49	D-ABLAPL/8931/2024	KALINGA KUMAR SENAPATI		
	ABLAPL/3225/2024	MP		727/2024
50	D-ABLAPL/6942/2024	BANAMALI MAJHI		
	ABLAPL/2542/2024	MP		728/2024
51	D-ABLAPL/4658/2024	BASANTA KUMAR PODIAMI	PRANAB KUMAR DAS	
	ABLAPL/2273/2024	MP		729/2024
52	D-ABLAPL/5702/2024	SUMI DAS	ABHIJIT MOHANTY	
	ABLAPL/2182/2024	MP		730/2024
53	D-MACA/1105/2023	RUPALI @ RUPA GHOSE		
	MACA/1105/2023	MP		824/2024
54	D-MACA/17368/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRASANN KUMAR MAHALI	
	MACA/ /	MP		825/2024
55	D-MACA/17371/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRASANN KUMAR MAHALI	
	MACA/ /	MP		826/2024
56	D-MACA/17371/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRASANN KUMAR MAHALI	
	MACA/ /	MP		827/2024
57	D-MACA/17374/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRASANN KUMAR MAHALI	
	MACA/ /	MP		828/2024

58	D-MACA/17374/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP	PRASANN KUMAR MAHALI	829/2024
59	D-MACA/14701/2024 MACA/ /	BHAGYALATA DASH MP	ANIL BARAN SARANGI	830/2024
60	D-MACA/3723/2024 MACA/ /	NEW INDIA ASSRANCE CO. LTD. MP	MAHITOSH SINHA	831/2024
61	D-MACA/17422/2024 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., MP	BERHAMIBALA PATI	832/2024
62	D-MACA/17429/2024 MACA/ /	ABDHESH SINGH MP	AMIYA KUMAR MOHANTY	833/2024
63	D-MACA/17429/2024 MACA/ /	ABDHESH SINGH MP	AMIYA KUMAR MOHANTY	834/2024
64	D-MACA/248/2011 MACA/248/2011	MANAGER.N.I.A.CO.LTD MP	M/S.B.C.SINGH	835/2024
65	D-CRLA/11653/2024 CRLA/ /	ARVIND KUMAR MP	DAMODAR PANDE	928/2024
66	D-CRLA/11653/2024 CRLA/ /	ARVIND KUMAR MP	DAMODAR PANDE	929/2024
67	D-CRLA/11653/2024 CRLA/ /	ARVIND KUMAR MP	DAMODAR PANDE	930/2024
68	D-CRLA/151/2019 CRLA/151/2019	PURNA CHANDRA MURMU MP	CHITTA RANJAN SAHU	931/2024
69	D-CRLA/462/2023 CRLA/462/2023	N.SANTOSH KUMAR CHOUDHURY MP	BIKRAM CHANDRA GHADEI, M/S.TAPAN JYOTI PANI, S.R.PANDA	932/2024
70	D-CRLA/114/2023 CRLA/114/2023	JAYRAM @JAYARAM MAJHI MP	SUSHANTA KUMAR JOSHI	933/2024
71	D-CRLA/372/2019 CRLA/372/2019	KANTA BAG@KEUT MP	M/S.A.K.NANDA	934/2024
72	D-CRLA/11730/2024 CRLA/ /	MOCHI NAYAK MP	AMITAV TRIPATHY	935/2024
73	D-CRLA/11730/2024 CRLA/ /	MOCHI NAYAK MP	AMITAV TRIPATHY	936/2024
74	D-CRLA/11778/2024 CRLA/ /	SANJAY KUMAR NAIK @ NAYAK MP	DEBABRATA DASH	937/2024
75	D-CRLA/11778/2024 CRLA/ /	SANJAY KUMAR NAIK @ NAYAK MP	DEBABRATA DASH	938/2024
76	D-CRLA/11783/2024 CRLA/ /	GOBARDHAN MUNDA MP	DEBABRATA DASH	939/2024
77	D-CRLA/11783/2024 CRLA/ /	GOBARDHAN MUNDA MP	DEBABRATA DASH	940/2024
78	D-CRLMC/11654/2024 CRLMC/ /	PURNA CHANDRA PATTAYAT MP	UDIT RANJAN JENA	990/2024
79	D-CRLMC/11655/2024 CRLMC/ /	SARAT CHANDRA CHAUDHURY MP	ASHOK MISRA	991/2024
80	D-CRLMC/11656/2024 CRLMC/1336/2024	STATE OF ODISHA MP	SANRAM JENA,A.G.A.	992/2024
81	D-CRLMC/10460/2024 CRLMC/1160/2024	KUMUD KANCHAN @ RINKI MP		993/2024
82	D-CRLMC/11666/2024 CRLMC/ /	ASHOK KUMAR MOHANTY MP	RAMA CHANDRA JENA	994/2024
83	D-CRLMC/10942/2024 CRLMC/1295/2024	DEBASISH JENA MP	DEBA KUMAR RATH	995/2024
84	D-CRLMC/11669/2024 CRLMC/ /	SANJAY DAS MP	BIBHU PRASAD MOHANTY	996/2024
85	D-CRLMC/11673/2024 CRLMC/ /	K.NEERAJA @ KOTTE NEERAJA MP	KAUSTUVA MOHANTY	997/2024
86	D-CRLMC/11679/2024 CRLMC/ /	N.V.JAGANNATH RAO MP	PRASANNA KUMAR MISHRA	998/2024
87	D-CRLMC/11685/2024 CRLMC/ /	MALKHAM HANS MP	SUSHANTA KUMAR JOSHI	999/2024
88	D-CRLMC/1173/2024 CRLMC/157/2024	AKSHYA BHOI MP		1000/2024
89	D-CRLMC/5474/2023	JAYAPAL RANA		

	CRLMC/5474/2023	MP		1001/2024
90	D-CRLMC/11712/2024	PRAVAT KUMAR NAYAK@PRABHAT KUMAR NAYAK	ANITA PANDA	
	CRLMC/ /	MP		1002/2024
91	D-CRLMC/11740/2024	SNEHASHIS BEHERA	ANIMA KUMARI DEI	
	CRLMC/ /	MP		1003/2024
92	D-CRLMC/11775/2024	BIBHU @ BIBHUTI @ BIRENDRA DEHURYAMIT KUMAR NATH		
	CRLMC/ /	MP		1004/2024
93	D-CRLMC/11781/2024	SOMANATH BAGH	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		1005/2024
94	D-CRLMC/11781/2024	SOMANATH BAGH	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		1006/2024
95	D-WA/17347/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2078/2024
96	D-WA/17347/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2079/2024
97	D-WA/17347/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2080/2024
98	D-WA/17351/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2081/2024
99	D-WA/17351/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2082/2024
100	D-WA/17351/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2083/2024
101	D-WA/17353/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		2084/2024
102	D-WA/17353/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		2085/2024
103	D-WA/17353/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		2086/2024
104	D-WA/17357/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2087/2024
105	D-WA/17357/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2088/2024
106	D-WA/17357/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		2089/2024
107	D-WA/17354/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2090/2024
108	D-WA/17354/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2091/2024
109	D-WA/17354/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2092/2024
110	D-WA/853/2023	STATE OF ODISHA		
	WA/853/2023	MP		2093/2024
111	D-WA/853/2023	STATE OF ODISHA		
	WA/853/2023	MP		2094/2024
112	D-WA/17362/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		2095/2024
113	D-WA/17362/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		2096/2024
114	D-WA/17362/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		2097/2024
115	D-WA/17378/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2098/2024
116	D-WA/17378/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2099/2024
117	D-WA/17378/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		2100/2024
118	D-WA/1344/2024	MAMATARANI SAHOO	RAMDAS ACHARY	
	WA/199/2024	MP		2101/2024
119	D-WA/953/2021	ALL ODISHA GOVT. ITI PART TIME GUEST INSHADEVORS ASSOCIATION	SENIOR ADVOCATE)	
	WA/953/2021	MP		2102/2024
120	D-WA/17455/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		2103/2024

121	D-WA/17455/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	2104/2024
122	D-WA/17455/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	2105/2024
123	D-WA/13206/2024 WA/ /	MUKUNDA BEHERA MP	SISIR KUMAR PUROHIT	2106/2024
124	D-WA/17460/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	2107/2024
125	D-WA/17460/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	2108/2024
126	D-WA/17460/2024 WA/ /	STATE OF ODISHA MP	MANOJA KUMAR KHUNTIA,A.G.A	2109/2024
127	D-WA/17466/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	2110/2024
128	D-WA/17466/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	2111/2024
129	D-WA/17466/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	2112/2024
130	D-WA/17479/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2113/2024
131	D-WA/17479/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2114/2024
132	D-WA/17479/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2115/2024
133	D-WA/17505/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2116/2024
134	D-WA/17505/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2117/2024
135	D-WA/17505/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2118/2024
136	D-WA/17517/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY(A.G.A.)	2119/2024
137	D-WA/17517/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY(A.G.A.)	2120/2024
138	D-WA/17523/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2121/2024
139	D-WA/17524/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2122/2024
140	D-WA/17523/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2123/2024
141	D-WA/17524/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2124/2024
142	D-WA/17524/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2125/2024
143	D-WA/17523/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2126/2024
144	D-WP(C)/17348/2024 WP(C)/ /	KHETRABASI NAYAK MP	NIRANJAN PANDA	5477/2024
145	D-WP(C)/39619/2023 WP(C)/39619/2023	MD. ABDUL KARIM MP	DEEPAK RANJAN SUNDARAY	5478/2024
146	D-WP(C)/28139/2019 WP(C)/28139/2019	LT COL MUKUL CHAUHAN MP	LT COL MUKUL CHAUHAN (IN PERSON)	5479/2024
147	D-WP(C)/17352/2024 WP(C)/9536/2024	M/S. NIHAR RANJAN MANDHATA MP	ITISHREE TRIPATHY	5480/2024
148	D-WP(C)/17356/2024 WP(C)/9509/2024	THE BRANCH MANAGER, BAJAJ FINANCE MP	RAMESH CHANDRA PANIGRAHY	5481/2024
149	D-WP(C)/17358/2024 WP(C)/ /	NEELAKANTHA BADU MP	SAKTIDHARA MISHRA	5482/2024
150	D-WP(C)/17360/2024 WP(C)/ /	SUSHIL KUMAR CHAND MP	SAKTIDHARA MISHRA	5483/2024
151	D-WP(C)/15983/2024 WP(C)/8877/2024	RAMESH CHANDRA DAS MP	BASUDEV PUJARI	5484/2024
152	D-WP(C)/17363/2024	MAHESWAR BISOYI	SAKTIDHARA MISHRA	

	WP(C)/ /	MP		5485/2024
153	D-WP(C)/13096/2024	DEBAHUTI PATNAIK		
	WP(C)/7400/2024	MP		5486/2024
154	D-WP(C)/17366/2024	SUSILA DAS	SAKTIDHARA MISHRA	
	WP(C)/ /	MP		5487/2024
155	D-WP(C)/17367/2024	KAUSALYA NAYAK	SAKTIDHARA MISHRA	
	WP(C)/ /	MP		5488/2024
156	D-WP(C)/25577/2023	PRAMODINI JUADI	SRIKAR KUMAR RATH	
	WP(C)/25577/2023	MP		5489/2024
157	D-WP(C)/17369/2024	EVENSWAR PRADHAN	SAKTIDHARA MISHRA	
	WP(C)/ /	MP		5490/2024
158	D-WP(C)/17370/2024	BHIMAKANTA NAIK	SAKTIDHARA MISHRA	
	WP(C)/ /	MP		5491/2024
159	D-WP(C)/30447/2020	JNANENDRA NATH SAHOO		
	WP(C)/30447/2020	MP		5492/2024
160	D-WP(C)/16562/2016	MAITREE SANSAD	M/S.AJOYA MOHANTY	
	WP(C)/16562/2016	MP		5493/2024
161	D-WP(C)/17381/2024	ADITYA DIPANKAR SARANGI	SUDEEP KUMAR SARANGI	
	WP(C)/ /	MP		5494/2024
162	D-WP(C)/6977/2024	SMRUTIREKHA KAR @ SMRUTI KAR	KRISHNA CHANDRA SAHU	
	WP(C)/3850/2024	MP		5495/2024
163	D-WP(C)/6964/2024	PURNA CHANDRA MOHANTA	KRISHNA CHANDRA SAHU	
	WP(C)/3653/2024	MP		5496/2024
164	D-WP(C)/8962/2016	PRASANT SINGH	SUSANTA KUMAR DASH	
	WP(C)/8962/2016	MP		5497/2024
165	D-WP(C)/8962/2016	PRASANT SINGH		
	WP(C)/8962/2016	MP		5498/2024
166	D-WP(C)/35980/2023	BIBHUTI BHUSAN SAHOO	SUSANTA KUMAR DASH	
	WP(C)/35980/2023	MP		5499/2024
167	D-WP(C)/2960/2024	SOUMYA RANJAN DASH	CHITTARANJAN PATTNAIK	
	WP(C)/2418/2024	MP		5500/2024
168	D-WP(C)/2552/2004	NILAKANTH DASH	P. V. BALAKRISHNA	
	WP(C)/2552/2004	MP		5501/2024
169	D-WP(C)/17395/2024	NAMITA BEHERA	PADMANAVA JENA	
	WP(C)/ /	MP		5502/2024
170	D-WP(C)/17396/2024	BARENDRA KRISHNA NAYAK	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/ /	MP		5503/2024
171	D-WP(C)/9556/2019	KRUSHNA CHANDRA MAJHI	M/S.S.K.JOSHI	
	WP(C)/9556/2019	MP		5504/2024
172	D-WP(C)/17399/2024	BRAHMANANDA PANDA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		5505/2024
173	D-WP(C)/40692/2023	GOURI KHILLO		
	WP(C)/40692/2023	MP		5506/2024
174	D-WP(C)/16648/2011	TRILOCHAN JENA		
	WP(C)/16648/2011	MP		5507/2024
175	D-WP(C)/17405/2024	ASHOK MIRDHA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		5508/2024
176	D-WP(C)/17407/2024	DEBENDRA MIRDHA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		5509/2024
177	D-WP(C)/17408/2024	LAXMAN BARGE	SRINIVAS MOHANTY	
	WP(C)/ /	MP		5510/2024
178	D-WP(C)/6010/2024	MAHESWAR DAS	PADMAJA PATTNAIK	
	WP(C)/ /	MP		5511/2024
179	D-WP(C)/6876/2024	SUSHREETA BARICK	LAXMIKANTA MOHANTY	
	WP(C)/3769/2024	MP		5512/2024
180	D-WP(C)/23800/2017	DR.GOURI SANKAR MAHARANA	M/S.KALI PRASANNA MISHRA	
	WP(C)/23800/2017	MP		5513/2024
181	D-WP(C)/15965/2024	SK. AZHARUDDIN	SIBANARAYAN BISWAL	
	WP(C)/9047/2024	MP		5514/2024
182	D-WP(C)/17414/2024	ASHOK KUMAR MALLICK	BIBHU PRASAD TRIPATHY	
	WP(C)/ /	MP		5515/2024
183	D-WP(C)/17430/2024	SUNIL KUMAR PARIDA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		5516/2024

184	D-WP(C)/17431/2024 WP(C)/ /	SUBRAT KUMAR SARKAR MP	PRAFULLA KUMAR LENKA	5517/2024
185	D-WP(C)/16528/2024 WP(C)/9077/2024	GOPAL SETHI MP	SAPAN KUMAR PAL	5518/2024
186	D-WP(C)/10678/2024 WP(C)/6159/2024	ARYAN BAL MP	SUBHADUTTA ROUSTRAY	5519/2024
187	D-WP(C)/41258/2021 WP(C)/41258/2021	BIJAY KUMAR SAHU MP	GYANA RANJAN SETHI	5520/2024
188	D-WP(C)/10678/2024 WP(C)/6159/2024	ARYAN BAL MP	SUBHADUTTA ROUSTRAY	5521/2024
189	D-WP(C)/22961/2023 WP(C)/22961/2023	M/S. AMPTON ENGINEERING PVT. LTD. BBSR MP	SRINNOJ KUMAR MISHRA	5522/2024
190	D-WP(C)/3605/2024 WP(C)/2297/2024	SAROJ KUMAR AGASTI MP		5523/2024
191	D-WP(C)/2279/2022 WP(C)/2279/2022	ANIL KUMAR DEY MP	SIDHESWAR MALLIK	5524/2024
192	D-WP(C)/17457/2024 WP(C)/ /	SUPRAVAT KANUNGO MP	SOUMYA RANJAN MOHANTY	5525/2024
193	D-WP(C)/40559/2023 WP(C)/40559/2023	MAHENDRA SATNAMI MP		5526/2024
194	D-WP(C)/40555/2023 WP(C)/40555/2023	TAPAS RANJAN HATI MP		5527/2024
195	D-WP(C)/23479/2021 WP(C)/23479/2021	SAROJ KUMAR MOHAPATRA MP	KANANBALA ROY CHOUDHURY	5528/2024
196	D-WP(C)/11728/2023 WP(C)/11728/2023	MANORANJAN PANIGRAHI MP	KANANBALA ROY CHOUDHURY	5529/2024
197	D-WP(C)/12905/2024 WP(C)/ /	SATRUGHNA MANGARAJ MP	PRAFULLA KUMAR MAHAPATRA	5530/2024
198	D-WP(C)/17471/2024 WP(C)/ /	RUKMINI PARIDA MP	B.P.TRIPATHY	5531/2024
199	D-WP(C)/17487/2024 WP(C)/ /	SUVENDU KUMAR PRADHAN MP	ADITYA NARAYAN RAY	5532/2024
200	D-WP(C)/17489/2024 WP(C)/ /	PADMALOCHAN DAS MP	HEMANT KUMAR MUND	5533/2024
201	D-WP(C)/9615/2024 WP(C)/5124/2024	DEWADUTTA DHAL MP	PAMI RATH	5534/2024
202	D-WP(C)/17496/2024 WP(C)/ /	M/S SABITRI INFRASTRUCTURE, BBSR, KHURDA MP	SHIBHAR KANTI SATAPATHY	5535/2024
203	D-WP(C)/17497/2024 WP(C)/ /	NIHARKANTA KAR MP	ABHILASH MISHRA	5536/2024
204	D-WP(C)/17501/2024 WP(C)/ /	BIKASH CHANDRA DAS MP	SUBHADUTTA ROUSTRAY	5537/2024
205	D-WP(C)/4919/2023 WP(C)/4919/2023	AVIMANYU SAHU MP		5538/2024
206	D-WP(C)/7443/2023 WP(C)/7443/2023	BHARAT BEHERA MP	SASWATI MOHAPATRA	5539/2024
207	D-WP(C)/17507/2024 WP(C)/ /	TRILOK CHAND SONI MP	BIBEKANANDA BHUYAN	5540/2024
208	D-WP(C)/17510/2024 WP(C)/ /	DHRUBA CHARAN SAHOO MP	PRASANTA KUMAR SATAPATHY	5541/2024
209	D-WP(C)/32560/2023 WP(C)/32560/2023	SHYAMSUNDAR SAHU MP		5542/2024
210	D-WP(C)/17513/2024 WP(C)/ /	AKSHAYA KUMAR MOHANTY MP	PRASANTA KUMAR SATAPATHY	5543/2024
211	D-WP(C)/17514/2024 WP(C)/ /	DEBASIS MOHANTY MP	SAMIR KUMAR MISHRA	5544/2024
212	D-WP(C)/17515/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOYALIN KOLKATAIK	5545/2024
213	D-WP(C)/17516/2024 WP(C)/ /	NATIONAL SMALL INDUSTRIES CORPORATION MP	PROSHILO MOHANTY	5547/2024
214	D-WP(C)/17520/2024 WP(C)/ /	ANAPURNA PUHAN MP	SAKTIDHARA MISHRA	5548/2024
215	D-WP(C)/17521/2024	NATIONAL SMALL INDUSTRIES CORPORATION MP	SMOYALIN KOLKATAIK	

216	WP(C)/ / D-WP(C)/17528/2024	MP SAHANA ZAMAL	SAKTIDHARA MISHRA	5549/2024
217	WP(C)/ / D-WP(C)/17527/2024	MP SMITARANI MOHANTY	JAGAJIBAN PRADHAN	5550/2024
218	WP(C)/ / D-WP(C)/17529/2024	MP TAJUDDIN KHAN	SAKTIDHARA MISHRA	5551/2024
219	WP(C)/ / D-WP(C)/17530/2024	MP NIRAKAR BEHERA	RANJAN KUMAR NAYAK	5552/2024
	WP(C)/ /	MP		5553/2024